

### Reduction in Number of Railway Employees

374. SHRIMATI SAROJ DUBEY : Will the MINISTER OF RAILWAYS be pleased to state:

(a) whether the Government are reducing the number of railway employees every year as per the advice of the World Bank;

(b) if so, the details thereof; and

(c) the total number of employees working in the Railways during the last three years, year—wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) :  
(a) No, Sir.

(b) Does not arise.

(c) The year—wise details of the employees (permanent and temporary, open line and construction) working in the Railways, during the last three years are as under:—

1989—90	16,49,294
1990—91	16,54,985
1991—92	16,57,239

### Distribution of Imported Oils

375. DR. LAL BAHADUR RAWAL :  
SHRI RAJVEER SINGH :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have any proposal to distribute the imported edible oils through Fare rice Shops;

(b) if so, the details thereof

(c) the quantity of edible oil imported during the last two years; and

(d) the criteria adopted for fixation of its price ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) :  
(a) and (b) : Since the availability of indigenous edible oils is considered adequate, the Govt. has at present, no proposal to import edible oils for distribution through fair price shops. However, adhoc allocations are being made on the request of the State Govts. to be met from the very limited residual stocks with STC. till the stocks last.

(c) The quantity of edible oils imported during the oil years (Nov Oct) 1991—1992 and 1992—93 (upto June, 1993) is 214894 Mts. including 47000 MTs received under USAID as gift and 11882 MTs respectively.

(d) The issue price of imported edible oils has so far been fixed keeping in view relevant factors like cost of oil, prices of major edible oils based on the support price of oilseeds and prices of indigenous oil prevailing in the market etc.

### National River Action Plan

376. SHRI ARJUN SINGH YADAV :  
SHRI RAM LAKHAN SINGH  
YADAV :  
SHRI K. PRADHANI :  
SHRI PRAKASH V. PATIL :

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the National River Action Plan has been formulated;

(b) if so, the salient features thereof including the cost involved therein; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c) A National River Action Plan for abatement of pollution in the grossly polluted stretches of major rivers of the country is in the final stages of formulation. Details in this regard are being worked out.

{English}

#### **Illegal Felling of Trees in Uttar Pradesh**

377. MAJ. GENL. (RETD.) BHUWAN CHANDRA KHANDURI :  
SHRI SURENDRA PAL PATHAK :

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state :

(a) Whether the Government have received any report in regard to the large scale illegal felling of trees by forest mafia in Uttar Pradesh especially in Lakhimpurkhiri and Pauri Garhwal districts;

(b) if so, the number of such cases detected so far and the value of wood in species seized; and

(c) the action taken by the Government to check this illegal felling of trees in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) The Govt. have not received any specific report in regard to large scale of illegal felling of trees by forest mafia in Uttar Pradesh especially in Lakhimpurkhiri and Pauri Garhwal districts.

(b) Value of wood seized for the entire state for the period 1991—92 was Rs. 411.593 lakhs.

(c) The Government have taken following steps to check illegal felling of trees :

(i) Enactment and strict implementation of India Forest Act, 1927 and forest conservation Act, 1980.

(ii) Central Government have asked to Uttar Pradesh Govt. to consider banning of green felling above 1000 metre altitude.

(iii) Guidelines have been issued to State Govt. to involve local people in management of forest.

{Translation}

#### **Malpractices in Travel by Sleeper Class**

378. DR. CHATTRAPAL SINGH :  
SHRI GAYA PRASAD KORI :

Will the MINISTER OF RAILWAYS be pleased to state :

(a) whether the Government have received complaints that ticket checking staff and GRP/RPF personnel are indulging in the practice of allowing passengers without reserved tickets to travel in sleeper class coaches by charging extra money as premium;

(b) if so, the details thereof ; and

(c) the steps proposed to be taken to check this practice and the action taken against the personnel found indulged in such practice ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) :  
(a) Some complaints have been received.

(b) and (c) the details are being collected and will be placed on the table of the Sabha.

{English}

#### **Equity Base of Konkan Railway Corporation**

379. SHRI GEORGE FERNANDES : Will